

Crl.A.No. 1291 OF 2001

ITEM No.7

Court No. 7

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 1291/2001

FATHER THOMAS SHINGARE & ORS.

Appellant (s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent (s)

(office report for direction)

Date : 22/04/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s)

Mr. Manoj Swarup, Adv.

For Respondent (s)

Mr. SS Shinde, Adv.
Mr. S.V. Deshpande, Adv.

Mr. Shakil Ahmed Syed, Adv.

UPON hearing counsel the Court made the following
O R D E R

.SP2

.....L.....I.....T.....T.....T.....T.....T.....J

The Registry will serve the copies of the order passed by the High Court on the learned counsel appearing for the parties within one week. The case will be listed thereafter.

.SP1

(Usha Bhardwaj)
P.S. to Registrar

(S. Malkani)
Court Master